

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 5

IA(I.B.C)/ 18(MB)2023 IA(I.B.C)/ 29(MB)2023 IN C.P. (IB)/ 1260(MB)2022

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **02.07.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

Vs

Future Ideas Company Limited

For FC : Adv. Ankit Lohia, Adv. Varun Nathani, Adv. Suchitra Vajee,
Adv. Riya Kamdar, Adv. Riya Vasa i/b Manilal Kher Ambalal

For CD : Mr. Navroj Seervai Sr. Counsel, Adv. Harsh Noor Jani,
Adv. Nupur Jalan. Petruksha Dasgupta. Adv. Krishna Burah,
Adv. Ankita Yadav i/b Link Legal.

Section 7 of IBC

ORDER

Heard Counsel for FC in part. For hearing the CD, **list on 25.07.2024.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK